

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 131

CA No. 21/21, 131/21
And
CP No. 4/Chd/Pb/2021

IN THE MATTER OF:

Preeti Sharma

...Petitioner

Vs.

S.K.S. Electromech Pvt. Ltd

...Respondent

**Under Section: 241, 242 CA 2013 & R 11, NCLT 2016 119(4), CA 2013 & R
11, NCLT Rules 2016**

Since the Hon'ble Member (Technical) is on leave, the matter is
adjourned to 22.03.2024.

-sd-
Court Officer

February 02, 2024
SM